

SHRI N.K. SANGHI : Yes, Sir. He replied to my question, then you went to the next question.

MR. SPEAKER : I think he should call a bit louder.

Tariff Commission's Report on Nylon Yarn Prices

*42. SHRI N.K. SANGHI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether Government have been able to come to any conclusion on the report of the Tariff Commission on Nylon Yarn prices;

(b) if so, Government's reaction to the recommendations made by the Tariff commission on Various aspects affecting the Nylon Yarn industry; and

(c) whether a copy of the report will be laid on the Table of the House and, if not, the reasons therefor ?

THE MINISTER OF FOREIGN TRADE (SHRI L.N. MISHRA) : (a) No, Sir.

(b) Does not arise.

(c) Yes, Sir. As soon as Government have taken decision on the recommendations of the Tariff Commission.

SHRI N.K. SANGHI : The hon. Minister had stated in the Fourth Lok Sabha last November that he was going to lay the report on the table of the House very soon. Already six months have passed. It is a very serious matter. May I know what the objection is to the hon. Minister laying the report on the table of the House ?

Irrespective of when and what they decide, in case they lay the report, we can comment on it, and the Government can take a decision in the light of the views of the hon. Members. May I know if he has any particular objection ? Why should it

not be a matter of policy that whenever a Tariff Commission report is presented, it should be laid on the table of the House ? They can take their own time to come to a decision.

SHRI L.N. MISHRA : It will be settling up a very dangerous precedent to make public the Tariff Commission's recommendations before we take a decision. There were three reports. On one report we have already taken a decision. That is about rayon tyre chord. The report on nylon filament yarn came in September last and that on rayon in August last, and they are under the consideration of the Government. We have already sent our comments to the other Ministries, and we are expecting their comments, and we will be able to take a decision very soon. It is a fact that there has been delay, but there has not been any unusual delay. There are other reports where decisions have taken two to three years. Here it has taken only a few months. In the mean time a voluntary agreement has been arrived at between the spinners and weavers and it has worked well.

SHRI N.K. SANGHI : I welcome the agreement between the weavers and the producers, but why has one of the producers been left out of the agreement ?

SHRI L.N. MISHRA : I am not aware anyone has been left out. It was a voluntary agreement. Government only used its good offices to bring them to some kind of settlement. If one party has been left out, I would like to have notice of it.

SHRI MOHAN DHARIA : In view of the fact that the report was received a few months back, and in view of the fact that the Government knows full well that in Amritsar, Surat and various other places in the country, particularly the powerloom weavers are the worst sufferers, may I know why Government is reluctant to make a decision in the matter? May I know from the hon. Minister how long he will take in coming to a final decision in the matter ? Will he assure the House that it will be done with in one month at least from today ?

SHRI L. N. MISHRA : There are number of weaving centres in his own State, in Gujarat and in your constituency, Sir, on the Amritsar side. We have taken some time because we had to consult the State Governments. Further, the Tariff Commission wanted to have a fresh look at the report, and it had to be sent back to them, and their comments have come. Some other Ministries are also concerned, and after we receive their comments, we will not take a long time. It is just possible that before we meet next I will be able to take a decision.

Failures in Plan Performances

*44. **SHRI CHINTAMANI PANIGRAHI :** Will the PRIME MINISTER be pleased to state :

(a) whether a recent study made by the Planning Commission has brought to light the failures in Plan performances; and

(b) if so, the shortfalls and shortcomings revealed in this study ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : Sir.....

SHRI JYOTIRMOY BOSU : The question is addressed to the Prime Minister and the Prime Minister is present in the House now. Why should then another Minister answer the question?

SOME HON. MEMBER : Why not?

AN HON. MEMBER : Will your Mr. Gopalan speak on everything ?.....
(Interruptions)

MR. SPEAKER : I am not going to educate him; he knows it. Why should he raise it again and again?

SHRI RAM NIWAS MIRDHA : (a) and (b). Discussions on Annual Plan for 1971-72 with the Central Ministries and State Governments have revealed some shortfalls and shortcomings in the progress of the Fourth Five Year Plan during the last two years. Its broad features have been referred to briefly in the Finance Minister's Budget Speech. A more detailed mid-term appraisal of the Fourth Plan is proposed to be undertaken shortly.

The overall rate of growth of the economy has measured upto the target set in the Fourth Plan. National Income in real terms increased by about 5.5 per cent in 1969-70 and is expected to register a further increase of a similar order in 1970-71.

SHRI CHINTAMANI PANIGRAHI : The recent study shows that the shortfall was not only in 1970-71 but also in 1969-70. When did this shortfall come to the notice of the Government and what were the steps taken by the Planning Commission and the Government to see that the shortfalls did not recur in 1970-71. What steps were taken at that stage? What did the Planning Commission suggest in its annual review when shortfalls occurred in the vital sectors of the economy which hindered our export promotion efforts. As the hon. Minister Foreign Trade just now pointed out, these shortfalls in vital sector have reduced our exports. I should like to know categorically what steps were taken then and what further steps do the Government propose to take to see that the Planning Commission is reconstituted completely so that these things never-recure in 1971-72 ?

SHRI RAM NIWAS MIRDHA : As I said, shortfalls have come to our notice in respect of 1969-70 as well as 1970-71. Plan implementation is constantly under review and all necessary steps are taken to see that plans that have been accepted are implemented to achieve the physical targets. There have been shortfalls in total outlay both in 1969-70 and 1970-71. The